

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/IB/202/2023
NAME OF THE PETITIONER : State Bank of india
NAME OF THE RESPONDENT(S) : S Senthil Kumar
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. K. Chandrasekaran for the Petitioner. Ld. Counsel
Mr. Kasthuri Rangan for the Respondent.

In this case reply has been filed on 28.06.2024.

Rejoinder, if any, be filed within a week.

List the petition for hearing on **30.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk